

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †2943
TO BE ANSWERED ON 15.03.2016**

Release of Funds under RGKA

†2943. SHRI ARJUN MEGHWAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has received proposals from State Governments to release funds for meeting the expenses for conducting women sports competition under the Rajiv Gandhi Khel Abhiyan (RGKA);

(b) if so, the details thereof;

(c) whether the Government also proposes to provide funds for infrastructure facilities under the Rajiv Gandhi Khel Abhiyan; and

(d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) to (d) The RGKA Scheme provides for construction of an integrated sports complex in each block of the country both for outdoor and indoor sports disciplines. It also provides for central assistance for sports equipment. The RGKA Scheme also provides for grant-in-aid for holding competitions, viz, Rural Competitions, Women Competitions, North East Games and Competitions in Left Wing Extremism Affected Areas at various levels, i.e., block, district, State and National levels.

Details of funds released for meeting the expenses for conducting women sports competition under the RGKA against proposals received from States is given in Annexure – I.

The Scheme was evolved to provide for funding of infrastructure component through convergence of various Schemes implemented by Ministry of Rural Development, Ministry of Panchayati Raj, Ministry of Development of North East Region, and erstwhile Planning Commission. However, no funds could be obtained due to non-convergence of various Schemes by the concerned Ministries. Therefore, no funds have been released for construction of block level sports complex under RGKA. In the meantime, it has been decided to restructure and merge a number of Centrally Sponsored Schemes, including the RGKA, into one Central Sector Scheme for better implementation.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. †2943 FOR 15.03.2016 ASKED BY SHRI ARJUN MEGHWAL, MP REGARDING RELEASE OF FUNDS UNDER RGKA

Annexure – I

State-wise details of Grant-in-aid Released for Women Competition under RGKA Scheme

(Amount in crore)

S.No.	States	RGKA		TOTAL
		2014-15	2015-16 (Upto 29.02.2016)	
1	Andhra Pradesh			0.00
2	Arunachal Pradesh			0.00
3	Assam			0.00
4	Gujarat	1.12		1.12
5	Haryana	0.63		0.63
6	Himachal Pradesh	0.31	0.11	0.42
7	Jammu & Kashmir	0.34		0.34
8	Jharkhand			0.00
9	Karnataka	1.02	0.38	1.40
10	Kerala	0.48		0.48
11	Maharashtra	0.99		0.99
12	Madhya Pradesh	1.61	0.57	2.18
13	Manipur	0.31	0.11	0.42
14	Meghalaya	0.08		0.08
15	Mizoram	0.18	0.06	0.24
16	Nagaland			0.00
17	Odisha		0.28	0.28
18	Punjab	0.75	0.08	0.83
19	Rajasthan		1.46	1.46
20	Sikkim			0.00
21	Tamil Nadu			0.00
22	Telangana	0.34		0.34
23	Tripura	0.27	0.16	0.43
24	Uttarakhand	0.25	0.07	0.31
25	Uttar Pradesh			0.00
26	West Bengal	0.65		0.65
	TOTAL	9.30	3.29	12.59